

**GOVERNMENT OF INDIA
HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:3326
ANSWERED ON:12.02.2014
HOUSING REQUIREMENTS
Devappa Anna Shri Shetti Raju Alias

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether any target has been fixed in respect of housing requirements for 12th Five Year Plan; and
- (b) if so, the estimated number of houses and the land required to meet the housing requirements of the country?

Answer

THE MINISTER OF HOUSING & URBAN POVERTY ALLEVIATION [DR. (Ms.) GIRIJA VYAS]

(a)&(b) : The Working Group on Urban Poverty, Slums and Service Delivery System constituted by the Planning Commission for 12th Five Year Plan has opined that it is not possible to fix target in respect of housing requirements and consequently required land for 12th Five Year Plan due to non-availability of data on trends of slum-improvement and reduction of poverty. However, this Ministry had fixed a target of 2 million dwellings in urban areas under the Schemes of Rajiv AwasYojana(1 million) and Rajiv RinnYojana(1 million) for the 12th Plan period.